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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 302/2021

BRISTOL-MYERS SQUIBB IRELAND

UNLIMITEDCOMPANY & ORS.

..... Plaintiffs

Through Mr.Sudhir Chandra, Sr.Adv. with

Mr.Pravin Anand, Ms Prachi Agarwal, Ms Tusha Malhotra, Ms Ridhie Bajaj and Ms.Richa Bhargava,

Advs.

versus

MICRO LABS LIMITED

..... Defendant

Through

Mr.Guru Nataraj, Mr.Avinash K.Sharma, Mr.R.Abhishek, Mr.Ankur Vyas and Mr.Akshay Nagarajan,

Advs.

CORAM:

HON'BLE MR. JUSTICE JAYANT NATH

ORDER 14.09.2021

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IA No.11792/2021

Issue notice. Learned counsel for the plaintiffs accepts notice. Reply be filed within one week. Rejoinder, if any, be filed before the next date of hearing.

List on 30.09.2021.

In the meantime, the applicant/defendant will file on affidavit the details of the stock that was released to the distributors prior to the interim order passed by this court.

IA No.7681/2021

I am informed that connected appeals with regard to the same patent are coming up on 27.09.2021 before the Division Bench.





List for direction on 30.09.2021.

JAYANT NATH, J

SEPTEMBER 14, 2021/v